Unstarred Questions

Sl. No.	State/UT	Cities selected in various Rounds
		2. Greater Warangal
32.	Tripura	1. Agartala
33.	Uttar Pradesh	1. Aligarh
		2. Jhansi
		3. Kanpur
		4. Allahabad
		5. Lucknow
		6. Varanasi
		7. Agra
		8. Bareilly
		9. Moradabad
		10. Saharanpur
34.	Uttarakhand	1. Dehradun
35.	West Bengal	1. New Town Kolkata

Closure of existing Government Presses

- SHRI PRASANNA ACHARYA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- whether Central Government has decided to close down the existing Government of India Text Book Presses (GITBP) and if so, the reasons therefor;
- (b) the number of employees working in GITBPs, and the Government's scheme to rehabilitate its employees;
- whether the Parliamentary Standing Committee on Urban Development has recommended for modernization of all GITBPs on war footing instead of closing down and if so, the reasons why Government is moving in the opposite direction; and
- whether, in view of excellent services rendered by GITBP Bhubaneswar, Government would consider to continue it with proper modernization?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) Yes, Sir. The Central Government has decided to rationalize/merge 17 Government of India Presses (GIPs) including 03 Government of India Text Book Printing Presses (GITBPs) located at Mysuru, Chandigarh and

Bhubaneswar, into 05 Presses and their subsequent modernization with state of the art printing technology and machinery to achieve quality multi-colour printing in a cost effective manner.

- (b) As on 01.01.2018, 119 employees were working in the 03 GITBPs. These employees have been/are being redeployed in the retained Presses for effective manpower management without any retrenchment.
- (c) The recommendations of the Parliamentary Standing Committee on Urban Development in its 12th Report for modernisation of all the GITBPs on war footing have been taken into consideration by the Government while deciding to, *inter alia*, rationalise/merge the 17 GIPs, including 03 GITBPs, into 05 Presses.
 - (d) Question does not arise in view of (a) above.

Amended guidelines for PMAY

- 699. SHRIT. RATHINAVEL: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether it is a fact that Government has amended the guidelines of housing scheme of urban areas under the Pradhan Mantri Awas Yojana (PMAY);
- (b) whether it is also a fact that this was done with a view to enhance the coverage of PMAY;
- (c) whether the areas falling within a notified planning or development area under the jurisdiction of an industrial development authority or urban authority or any such body under State legislation would also be included under PMAY; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) to (d) The Ministry of Housing and Urban Affairs has amended the guidelines of the Pradhan Mantri Awas Yojana (Urban) to enhance the coverage area under the scheme. Para 2.1 of the Scheme Guidelines has been amended. It now reads as under:

"All the statutory towns as per Census 2011 and towns notified subsequently including Notified Planning/Development Areas shall be eligible for coverage in the Mission.

Areas falling within notified Planning/Development area under the jurisdiction of an